

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1408/92
MA No.776/97

New Delhi this the 14th day of August, 1997.

Hon'ble Mr. S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

(50)

V.K. Agarwal,
Assistant Engineer,
Flood Control & Drainage
Division No.IV,
Irrigation & Flood Control Department,
Delhi Administration,
L.M. Bund Office Complex,
Delhi-110031. ...Applicant

(Applicant in person)

-Versus-

1. Union of India
through Chief Secretary,
Delhi Administration,
5, Shamnath Marg, Delhi.
2. Union Public Service Commission
through its Secretary,
Dholpur House,
Shahjahan Road,
New Delhi.
3. Shri Balbir Singh,
Asstt. Engineer,
C/o Office of the
Chief Engineer (I&F),
Delhi Administration, 4th Floor,
I.S.B.T. Delhi. ...Respondents

(By Advocate Shri Rajinder Pandita)

O R D E R (ORAL)

Hon'ble Mr. S.R. Adige, Member (A):-

Heard.

2. Both applicant and respondents' counsel agree that this OA and the related MAs may be disposed of with a direction that in the event the applicant files a detailed and self contained representation to the respondents, within two weeks from today, the respondents will dispose of that representation within

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two months of its receipt by a detailed, speaking and reasoned order, in accordance with law. Such order should deal with each of the points raised by the applicant in his representation. We direct accordingly.

3. This O.A. stands disposed of with the aforesaid directions and with liberty granted to the applicant that in the event that any grievance survives after the disposal of his representation by the respondents, it will be open to the applicant to agitate the same through appropriate original proceedings, in accordance with law.

4. In case any such fresh O.A. is filed, the same shall be taken up on priority basis.

5. The O.A. stands disposed of accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S. R. Adige

(S.R. Adige)
Member(A)

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